GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 1967 TO BE ANSWERED ON 14.03.2022

Funds for CAMPA

1967. SHRI JAYADEV GALLA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of amount of fund available and disbursed under the Compensatory Afforestation Management Act (CAMPA) and its year-wise classification;
- (b) whether the Government has received any report from the Forest Survey of India regarding the monitoring of the plantations laid under Compensatory Afforestation Fund Act 2016 in the year 2020;
- (c) if so, the details of the monitoring report as received by the Government along with the number of plantations made under the Act as per the report; and
- (d) if not, the reasons for not receiving such a report despite Forest Survey of India being part of the monitoring committee formed under the Compensatory Afforestation Fund Act 2016?

<u>ANSWER</u>

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

- (a) Compensatory Afforestation Fund amounting to ₹ 66,711.37/- crore was transferred from the state specific bank accounts maintained by the Ad-hoc CAMPA to the National Compensatory Afforestation Fund(National Fund) established under the Public account of India as per Compensatory Afforestation Fund (CAF) Act, 2016. An amount of ₹ 48,636.64 crore has been disbursed to 33 States/UTs which established the State Compensatory Afforestation Fund (State Fund) under the Public accounts of such States/UTs after reconciliation of the amount with the States/UTs. The details of fund disbursed to the States/UTs are enclosed in Annexure-I
- (b) to (d) The Ministry has not received any report from Forest Survey of India (FSI) regarding the monitoring of plantations laid under Compensatory Afforestation Act 2016 in the year 2020. However, FSI carries out analysis of geo-spatial data (polygons) of plantations being uploaded by the State Forest Departments on e-Green Watch portal for accuracy of location, area and year of plantation. The analysis of plantations is available on e-Green Watch portal (www.egreenwatch.nic.in).

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) OF LOK SABHA UNSTARRED QUESTION NO. 1967 DUE FOR REPLY ON 14.03.2022 BY SHRI JAYADEV GALLA 'Funds for CAMPA'

Sl. No.	Name of State/UT	Funds transferred (in Rs crore)
1	Andaman & Nicobar	16.41
2	Andhra Pradesh	1734.81
3	Arunachal Pradesh	1588.72
4	Assam	560.81
5	Bihar	522.95
6	Chandigarh	11.38
7	Chhattisgarh	5791.70
8	Dadar and Nagar Haveli	20.70
9	Delhi	138.17
10	Goa	238.16
11	Gujarat	1484.60
12	Haryana	1282.65
13	Himachal Pradesh	1660.72
14	Jammu & Kashmir	764.54
15	Jharkhand	4158.02
16	Karnataka	1350.37
17	Kerala	81.59
18	Ladakh	249.27
19	Madhya Pradesh	5196.69
20	Maharashtra	3844.24
21	Manipur	309.76
22	Meghalaya	163.31
23	Mizoram	212.98
24	Odisha	5933.98
25	Punjab	1040.84
26	Rajasthan	1748.26
27	Sikkim	392.36
28	Tamil Nadu	113.42
29	Telangana	3110.38
30	Tripura	183.65
31	Uttar Pradesh	1819.63
32	Uttarakhand	2675.09
33	West Bengal	236.48
	Total	48636.64